

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 8530/2011

U.P. STATE SPINNING MILLS COMPANY  
NO. 1 LIMITED THROUGH ITS  
MANAGINGDIRECTOR & ANR.

Appellant(s)

VERSUS

MADHUSUDAN PRASAD

Respondent(s)

Date : 16-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s) :Mr. Anil Kumar Mishra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 29.07.2026.

(LOKESH ARORA)  
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)  
COURT MASTER (NSH)